

(ड) और (च) 6 जून, 1983 को पुलिस द्वारा भारतीय दण्ड संहिता की धारा 336/258/304 के अधीन एक मामला दर्ज किया गया था और उसकी जांच पड़ताल की जा रही है। अब तक पांच व्यक्ति गिरफ्तार किए गए हैं।

Visit to Antarctica

*150 SHRIMATI PRAMILA DANDAVATE : Will the PRIME MINISTER be pleased to state :

(a) whether the recent two visits to Antarctica south pole has resulted in any data useful for the development of the country; and

(b) if so, the details thereof ?

THE PRIME MINISTER SHRIMATI INDIRA GANDHI : (a) and (b) During first two expeditions to Antarctica scientific data relating to meteorology, glaciology; marine biology, geology, geophysics, radio-wave propagation etc., were collected. These data have been analysed and significant results have been obtained regarding the frozen continent and its relationship with the climate of the sub-continent, its predictive capabilities regarding the monsoon system, its influence on the fertility of the Indian Ocean as a whole, the krill stocks of the Antarctic Ocean, the similarities between Antarctic rocks and Indian rocks, the continuous radio link between India and Antarctica and the adaptations of our people after exposure of extreme climatic conditions.

Resolution Adopted by European Community Parliament Condemning Burning of Brides in India.

*151. SHRI R. L. BHATIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his attention has been drawn to the resolution recently passed by the European Community Parliament condemning the burning of brides in

dowry disputes in India as assailing the Indian Police Officials too gullible in accepting explanations of alleged home accidents to cover up cases of bride burning; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) The European Parliament is presently in recess. The Government will instruct the Mission of India to the European Economic Community in Brussels to inform European Parliament of the factual position when it will reconvene for its next session in September, 1983 and to present the situation in its correct perspective.

Nuclear Power Plant for Karnataka

*152. SHRI B.V. DESAI
SHRI S. B. SIDNAL :

Will the PRIME MINISTER be pleased to state :

(a) whether it has been experts' view that Karnataka would never get over the paucity of power unless hydel production in the State was supplemented by a nuclear power plant :

(b) whether it is a fact that 25 states had been identified to set up minihydel power generators in the State;

(c) whether it is also a fact that two applications had been received from the private sector ;

(d) the main reasons for not taking a final decision in regard to setting up of a nuclear power plant in the Karnataka State ; and

(e) whether Karnataka State has been facing great shortage of power for the last 3-4 years ?